Supreme Court's Direction on Racial Attacks

638. SHRIMATI MOHSINA KIDWAI:

SHRI MAHENDRA MOHAN:

SHRI N.K. SINGH:

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Supreme Court has directed the Union Government to explain the steps initiated to ensure safety of Indian students facing racial attacks in Australia and Canada;
 - (b) if so, the details of measures taken to prevent recurrence of such incidents;
- (c) whether the steps initiated by Government to ensure safety of Indian students in Australia and Canada are found adequate; and
 - (d) if so, the further steps Government proposes to initiate in this regard?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) to (d) Yes, Sir. The matter is sub-judice.

Bill for reservation of SC/ST/OBC

- 639. SHRI PRAVEEN RASHTRAPAL: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the Bill No. LX of 2004 dated 18th December, 2004 introduced in the Rajya Sabha on 22nd December, 2004 was withdrawn and new Bill dated 19th December, 2008 was introduced for reservation of SC/ST/OBC;
- (b) whether it is fact that the said Bill dated 19th December, 2008 was passed without discussion on 23rd December, 2008;
 - (c) the status of the bill passed on 23rd December, 2008 in the Rajya Sabha; and
- (d) whether the Department has issued Reservation Act on the lines of Bill passed on 23rd December, 2008?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) to (d) The Scheduled Castes, Scheduled Tribes and Other Backward Classes (Reservation in Posts and Services) Bill, 2004 introduced in the Rajya Sabha on 22.12.2004 was withdrawn, and a new Bill, namely, the Scheduled Castes and the Scheduled Tribes (Reservation in Posts and Services) Bill, 2008 was introduced in the same House on 22.12.2008 which was passed on 23.12.2008. The Bill could not be discussed in the Lok Sabha and has since lapsed with the dissolution of the 14th Lok Sabha.

Cases assigned to CBI

†640 SHRI BALAVANT ALIAS BAL APTE:

SHRI PRABHAT JHA:

Will the PRIME MINISTER be pleased to state:

(a) the number of cases which have been assigned to CBI for investigation by Government during the last three years;

[†] Original notice of the question was received in Hindi.